

market in Latin America and recommend specific steps required to be taken for promoting their exports.

Nationalisation of Rubber, Tea and Cardamom Plantations

*1431. SHRI M. M. JOSEPH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any State Government has made any proposal to nationalise plantations such as Rubber, Tea and Cardamom in the country ;

(b) whether any study was conducted by the Finance Ministry in this regard ; and

(c) if so, the particulars of aspects studied and decisions arrived at ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) Yes, Sir. The proposal is receiving the attention of the Government.

(b) No, Sir.

(c) Does not arise.

Government Advertisements in Reader's Digest

*1432. SHRI MURASOLI MARAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Directorate of Advertising and Visual Publicity and Public Sector Undertakings take large advertising space in the magazine Reader's Digest ;

(b) whether Reader's Digest's claim of circulation has not been certified by the Audit Bureau of Circulation ;

(c) whether some other Indian publications have been denied their advertising rates by the D.A.V.P. while having larger circulation than that of the Reader's Digest ; and

(d) if so, the reasons for such discrimination ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) During 1970-71, the Directorate of Advertising and Visual Publicity (DAVP) placed advertisements in the "Reader's Digest" to cover four pages. A few Public Sector Undertakings place their advertisements through the DAVP but the majority do not, as they are not required to do so. As the issue of advertisements is within the autonomous sphere of these Undertakings, Government have no information about such advertisement.

(b) According to information available with Government, the journal 'Reader's Digest' is not a member of the Audit Bureau of Circulation which is a private organisation. The Bureau certifies the circulation only of those newspapers and journals which are its members. The circulation of the journal was checked by the Registrar of Newspapers in India in 1969-70.

(c) Newspapers and periodicals have full freedom to fix their own advertisement rates, but the Directorate of Advertising and Visual Publicity makes use of only those newspapers and periodicals whose rates are found acceptable from the point of view of publicity requirements. In selecting a newspaper or periodical for Government advertisement, regard is paid, besides advertisement rates, to effective circulation, regularity in publication, class or readership, pulling power, standard of production, language and area to be covered within the available funds and adherence by the newspaper/periodical to accepted standards of journalistic ethics.

(d) No question of discrimination is involved.

Negotiation by Tatas for setting up Multi-million Dollar Factory in Singapore

*1433. SHRI K. MALLANNA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Tatas have completed negotiations in Singapore to set up a multi-million dollar factory there to manufacture engineering appliances and equipment ; and

(b) its effect on India's export ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b). No reference has been received from the Tatas regarding their proposal to set up the engineering unit in Singapore.

Share of Andhra Pradesh in Kalpakkam Atomic Power Plant

*1434. SHRI K. SURYANARAYANA : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether the Government of India have received from the Government of Andhra Pradesh any representation claiming a share from the Atomic Power Plant at Kalpakkam in Tamil Nadu ; and

(b) if so, the reaction of Government in this regard ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) It is proposed to allocate the entire power from the first unit and 50% of the power from the second unit to Tamil Nadu. The balance 50% of the power from the second unit is proposed to be distributed amongst Andhra Pradesh, Kerala and Mysore.

Raid on two Government offices in 24 Parganas District, West Bengal

*1435. SHRI M. M. HASHIM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that two groups of armed men almost simultaneously raided two Government offices at two places in 24 Parganas District on the 1st July, 1971 and decamped with a huge amount of booty ; and

(b) the total amount of money taken away by the said gangs ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). Yes, Sir. The total amount taken away is Rs. 19,081.45.

Two cases have been instituted. In one case one accused has been arrested and Rs. 1,000/- recovered.

Infiltration of Doubtful Elements in the Garb of Bangla Desh Evacuees in Eastern States

*1436. SHRI A. N. CHAWLA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have seen press reports to the effect that a large scale infiltration of 'doubtful elements' in the garb of Bangla Desh evacuees is causing concern to the Governments of Assam and Meghalaya ;

(b) if so, the number of such persons arrested so far since the influx of evacuees ; and

(c) whether there is any proposal of effective screening of the evacuees and specially of those who have not been registered ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes Sir.

(b) According to information received from the Governments of Assam and Meghalaya, 254 persons have been arrested in Assam and Meghalaya on suspicion of being spies.

(c) Comprehensive arrangements have been made for the registration, screening etc., of refugees. Refugees are required by an order under section 3 of the Foreigners Act, 1946, to report arrival to the police station concerned and to follow the directions given in regard to their place of residence etc. Utmost vigilance is being exercised by all authorities concerned to keep check on the activities of undesirable elements.

New Trade Agreement between India and Yugoslavia

*1437. SHRI C. CHITTIBABU : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a team headed by the Yugoslav Minister for Economic affairs visited India recently in connection with the signing of a Trade Agreement